



**Central Administrative Tribunal
Principal Bench**

OA No. 298/2016

New Delhi this the 17th day of December, 2019

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Hardwari Lal, Superintendent, Age 58 years,
S/o Shri (late) Ami Chand,
R/o E-30, ground floor,
Preet Vihar,
Delhi. ...Applicant

(By Advocate : None)

Versus

1. The Union of India
Through its Secretary,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi.
2. The Chairman,
Central Board of Excise & Customs,
North Block,
New Delhi.
3. Member (Personnel)
Central Board of Excise & Customs,
North Block,
New Delhi.
4. Union Public Service Commission
Shahjahan Road, Dholpur House,
New Delhi. ...Respondents

(By advocate : Sh. Hanu Bhaskar)

**O R D E R (Oral)****Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

No one is present on behalf of the applicant. Sh.

Hanu Bhaskar, learned counsel appeared for respondents.

2. A perusal of order sheet shows that the applicant is not appearing since several previous dates despite warning of last opportunity. It appears that the applicant has lost interest in pursuing his case.

3. The OA is accordingly dismissed in default and for want of prosecution.

4. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice Vijay Lakshmi)
Member (J)**

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